Cooperation and Farmers Welfare (DACFW). In addition, support to farmers is also extended through Market Intervention Scheme (MIS) of DACFW. PSS and MIS are implemented at the request of the concerned State Government as per scheme guidelines. No proposal has been received from Government of Kerala under PSS and MIS during 2014-19.

Repackaging of expired food

3113. DR. VIKAS MAHATME: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the quantity of packed food which expires in a year in the country;
- (b) the amount of loss that must be borne by the company for expired goods;
- (c) the use of food items after their expiry; and
- (d) whether expired food is re-used for some other purposes or it is repacked and reused, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) to (c) Food Safety and Standards Authority of India (FSSAI) under the Ministry of Health and Family Welfare notified, under 'Food Safety and Standards Act, 2006', the 'Food Safety and Standards (Packaging and Labeling) Regulations, 2011' that provides for "Use-by date" or "recommended last consumption date" or "Expiry date" to be indicated on the food packet which has been defined as the date which signifies the end of the estimated period under any stated storage conditions, after which the food probably will not have the quality and safety attributes normally expected by the consumers and the food shall not be sold. However, the Ministry of Food Processing Industries does not collect or maintain any data on quantum of expired packaged food and its disposals.

(d) Expired food cannot be repacked and reused for human consumption. However, it can be reused for other purposes like composting, creation of energy, biofuel, etc.

Compliance of standards by food processing units

3114. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government has carried out any periodic inspections of the existing food processing units through its enforcement agencies to ensure compliance with laid down standards of food processing;
- (b) if so, the details thereof along with the names of the agencies which have been engaged for the purpose;
 - (c) if not, the reasons therefor;
- (d) whether it is fact that during periodic inspection of a factory in Valsad, Gujarat, some rotten mangoes were found for making mango-flavoured ice cream; and
 - (e) if so, the details thereof and the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) to (c) The Food Safety and Standards Authority of India (FSSAI) under the Ministry of Health and Family Welfare has not engaged any outside agency for carrying out enforcement activities in respect of food processing units. Implementation and enforcement of Food Safety and Standards Act, 2006 primarily lies with State/ Union Territory (UT) Governments. Commissioners of Food Safety of States/UTs are regularly conducting inspections, surveillance and enforcement drives, through their officials *viz;* Food Safety Officers, in food processing units to ensure compliance with laid down standards. In cases where samples are found to be non-conforming to the provisions of Food Safety and Standards (FSS) Act, 2006, and Rules and regulations made thereunder, penal action has been initiated against the defaulting Food Business Operators (FBOs) as per the provisions of FSS Act, 2006, and Rules and Regulations made thereunder. The details of state-wise samples received, analysed, found adulterated/misbranded, and action taken thereon for the year 2018-19 are given in the Statement (*See* below).

(d) and (e) Yes, Sir. As per information available with FSSAI, the State Food Safety Officials had conducted joint inspection on 31.05.2019 and destroyed goods like approximately 5,260 kilograms of rotten mangoes worth ₹ 1,84,000/- and approximately 25 Kilograms of other prepared food worth ₹ 1,750/-. The inspecting team also lifted samples of mango pulp (loose) and sent it to Regional Food Laboratory for analysis. The sample was, however, declared safe during analysis.

Statement

Annual Public Laboratory Testing Report/Data for the year 2018-19

| Name of the State/U.T. | Number of | Number of | Number of Cases | | Number of Convictions / Penalties | | | |
|--------------------------------|---------------------|--|------------------------|--------------|--------------------------------------|---------------|--|--|
| | Samples Analysed | Samples found Adulterate or Misb- randed | Launc Criminal d | hed Civil | Convic- tions | Penalties no. | Penalties amount raised in Rupees | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | |
| Andaman and Nicobar Islands | 268 | 44 | 1 | 90 | 1 | 89 | 12,74,000 | |
| Andhra Pradesh | 4269 | 608 | 25 | 171 | | | 1,45,000 | |
| Arunachal Prades | sh 291 | 11 | 1 | 7 | 0 | 6 | 21,000 | |
| Assam | 515 | 111 | 7 | 14 | 0 | 5 | 77000 | |
| Bihar* | | | | | | | | |
| Chandigarh | 315 | 30 | 0 | 21 | 0 | 15 | 3,35,000 | |
| Chhattisgarh | 988 | 208 | 0 | 11 | | | | |
| Dadra and Nagar Haveli | 57 | 18 | 0 | 40 | 0 | | 6,75,500 | |
| Daman and Diu | 145 | 4 | | | | | | |
| Delhi | 2464 | 485 | 29 | 110 | 38 | 31 | 47,16,001 | |
| Goa | 1550 | 88 | 99 | 17 | 17 | | 8,66,000 | |
| Gujarat | 9884 | 822 | 22 | 353 | 22 | 237 | 1,95,89,004 | |
| Haryana | 2929 | 569 | 47 | 488 | 5 | 242 | 51,16,860 | |
| Himachal | 229 | 43 | 4 | 10 | 4 | 35 | 9,65,500 | |
| Jammu and Kashmir | 3600 | 701 | | 698 | | 466 | 57,18,800 | |
| Jharkhand | 499 | 208 | | | | | | |

| Written Answers to | | [19 | [19 July, 2019] | | | Unstarred Questions 399 | | | |
|--------------------|--------|--------|-----------------|--------|-----|-------------------------|--------------|--|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | | |
| Karnataka | 3945 | 456 | 71 | 249 | 0 | 146 | 9,50,800 | | |
| Kerala | 4378 | 781 | 102 | 565 | 2 | 339 | 1,11,17,000 | | |
| Lakshadweep | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| Madhya Pradesh | 7063 | 1352 | | 1343 | | 842 | 3,61,04,200 | | |
| Maharashtra | 4742 | 1089 | 957 | 910 | 18 | 529 | 1,19,96,269 | | |
| Manipur | 388 | 56 | | 16 | 12 | | 6,89,000 | | |
| Meghalaya | 81 | 4 | 1 | 0 | 0 | 0 | 0 | | |
| Mizoram* | | | | | | | | | |
| Nagaland | 202 | 45 | 0 | 63 | 0 | | 37,500 | | |
| Odisha | 327 | 91 | 38 | 123 | 0 | 3 | 2,20,000 | | |
| Puducherry | 2037 | 58 | 0 | 0 | 0 | 0 | 0 | | |
| Punjab | 11920 | 3403 | 46 | 1861 | 3 | | 1,47,65,200 | | |
| Rajasthan* | | | | | | | | | |
| Sikkim | 182 | 17 | 0 | 0 | 0 | 0 | 0 | | |
| Tamil Nadu | 5730 | 2601 | 666 | 1718 | 306 | 1485 | 5,01,1 1,950 | | |
| Telangana | 1760 | 224 | 33 | 191 | 3 | | 2,48,000 | | |
| Tripura | 192 | 8 | 0 | 3 | 0 | 0 | 0 | | |
| Uttar Pradesh | 22583 | 11817 | 451 | 8524 | 73 | 5526 | 15,89,81,003 | | |
| Uttarakhand | 755 | 125 | 8 | 28 | | 28 | 28,53,000 | | |
| West Bengal* | | | | | | | | | |
| Total | 94,288 | 26,077 | 2509 | 17,616 | 475 | 10053 | 32,75,73,587 | | |

Source: States/UTs, Information in respect of States marked (*) is awaited.